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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/41/2017
NAME OF THE PETITIONER(S) : P. Shanmugam & 10 others
NAME OF THE RESPONDENT(S) : Genav Extrusions Ltd & 6 Ors
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. P.H. Anurudh Pandian
Sr. Adv for
Sricharan Rangarajan
Athiban Vijay A/K
Counsel for
Petitioner
Attorney
2. R. Sankaranarayanan
Sr. Adv. for
P. Giridharan
Dominic S. David
Counsel for R1
SPD
3. Rahul Babji
Vishnu Mohan
Counsel for R2-10
Kishu

ORDER

Shri Athiban Vijay, counsel representing senior counsel for petitioner, Shri P H Arvinth Pandian present. Shri Sankaranarayanan, Senior advocate representing R1 present. Shri Rahul Balaji, counsel for R2 to R10 present and filed counter today. He is directed to furnish copy of the counter to the other side. The matter is posted for hearing of both the sides. Time is enlarged at their request. Put up on 23.11.2017 at 10.30 A.M.

— s d —
K Anantha Padmanabha Swamy
Member (Judicial)